GOVERNMENT OF INDIA

MINISTRY OFHOME AFFAIRS

RAJYA SABHA

QUESTION NO03.03.2010

ANSWERED ON

GUJARAT HIGH COURT OBSERVATIONS ON HINDI .

653 Shri Satyavrat Chaturvedi

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHOME AFFAIRS be pleased to state :-

(a) whether the attention of Government has been drawn towards the recent observation attributable to Gujarat High Court according to which India does not have any national language and Hindi is not a national language officially;

(b) if so, the reaction of Government thereto; and

(c) the steps being taken by Government to give the status of a national language to Hindi?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) to (c):There is no provision in the constitution of India to declare Hindi a national language. According to the Article 343 of the constitution, Hindi is the official language of the Union.